

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**  
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.93/B B/2018	For orders	Sec 9 of I&B Code	M/s Stella Moda Fab LLP	Krishna S Vyas Advocate	M/s Scotts Garments Ltd	Shri Balram R Roa Advocate

SL. NO.      NAME (IN CAPITAL)  
& PHONE NUMBER      REPRESENTATION TO WHOM      SIGNATURE

*Key*  
PETITIONER/s:  
*Ramesh Ch Do.*  
*KITMA ASSOCIATES*  
*9945328070.*

RESPONDENT/s:  
*Balram R. Rao*  
*9886433220*

*Respondents*

*Balram*

**ORDER**

Heard the learned counsel for the applicant and Shir Balram R.Rao, learned counsel for the Respondents. Post the case on 18.09.2018

*Ami*

Member (T)

Prema Murray - Steno

*Ami*

*Ami*

Member (J)